

Annexure-1

Name of the corporate debtor: Sanghvi Land Developers Private Limited; Date of commencement of CIRP: 29.01.2024; List of creditors as on: 22.02.2024

List of unsecured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks/Details of security interest
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	The Cosmos Co-operative Bank	02-09-2024	1,92,40,35,514	1,44,81,55,083	Secured	50,00,00,000		No	82.85%			47,37,92,081	20,88,349	Collateral Security:- 1. Unit 501 & Unit 502, 5th Floor, Sanghvi Square, M.G. Road, Ghatkopar (W), Mumbai 400086 2. Unit no. 115, 1st floor, Sanghvi Square, M.G.Road Ghatkopar (W), Mumbai 400086
2	Bank of Baroda	02-08-2024	33,15,60,086	29,96,85,795	Secured	8,50,00,000		No	17.15%				3,18,74,291	Mortgaged property- Unit 601 & 602, 6th floor, Sanghvi Square, M.G. Road, Ghatkopar (W), Mumbai 400086
	Total		2,25,55,95,600	1,74,78,40,878		58,50,00,000			100.00%			47,37,92,081	3,39,62,640	